## [Translation]

### Inspection of Electropathy Institutions

9030. SHRI JAGANNATH S!NGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the electropathy committee had gone for inspection of the electropathy institutions of Mathura and Agra on 25th April, 1990;

(b) the number of institutions inspected earlier by this Committee;

(c) the names of the members who participated in the inspection of the institutions; and

(d) the reasons for the delay in submission of the committees report?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir

(b) Two institutions were inspected by the Committee earlier.

(c) The Institutes at Agra and Mathura were inspected by the following members:----

(1) Dr. S.D. Sharma, DDG, D.G.H.S.

(2) Dr. P.K. Gupta, DCI, D.G.H.S.

(3) Dr. D.P. Rastogi, Director, CCRH.

(d) The reasons for the delay in submission for the report are that it had to make site visits and also get opinion of practitioners of Electropathy. This has since been done and the Report is likely to be submitted soon.

# Nursing Home Facility in Safdarjung Hospitai

9031. SHRI SUKHENDRA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of nursing homes in Safdarjung Hospital;

(b) whether Government propose to set up a medical college in Safdarjung Hospital;

(c) if so, the action taken thereon; and

(d) by what time the sanction is likely to be granted by his Ministry to this effect?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) There is no Nursing Home in Safdarjung Hospital.

(b) No, Sir.

(c) and (d). Do not arise.

[English]

## Meeting of Indo-Bangladesh Joint Rivers Commission

9032. SHRI P. NARSA REDDY: SHRI PRAKASH KOKO BRAHMBHATT:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether a meeting of the Indo-Bangladesh Joint Rivers Commission was held in Delhi on 18 April, 1990; and

(b) if so, the subjects discussed in the meeting?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) Discussions were held on finalisation of the Task Force report on Flood Management and Waterflows set up in September, 1988 and sharing of common rivers with particular reference to needs on Ganga and Tista.

### Nationalisation of Sick Textile Mills

9033. SHRI BALASAHEB VIKHE PA-TIL: Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Maharashtra have requested Union Government for the nationalisation of eight Textile Mills which have become sick;

(b) if so, when the decision is likely to be taken thereon; and

(c) whether Government are aware of the fact that dely in this matter may cause undue hardship to lakhs of Textile workers?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) and (c). Nationalisation does not provide a solution to the problem of sickness. However, it can be considered, where necessary, in case of viable mills. The State Government therefore, has been advised to have the viability of these mills examined by the Nodal Agency/BIFR set up for the purpose and to obtain the consent of all concerned parties to the reliefs and concessions expected from them in the rehabilitation packages for the mills which are found viable.

#### Survey Regarding Allopathic Doctors

9034. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government have conducted any survey as to how many Allopathic Doctors are unemployed in the country;

(b) if so, the details thereof; Statewise as on 28 February, 1990;

(c) the number of posts thereof vacant in the Primary Health Centres and in the Rural areas in the country as on 28 February, 1990; and

(d) the steps taken to provide employment to such allopathic doctors?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) As per information available with the Directorate General of Employment and Training, the total number of medical graduats including post-graduates on the Live Register of employment exchanges as on 31.12.88 is 27.290. It may also be pointed out that the job seekers registered with the employment exchanges are not necessarily unemployed.

(c) As on 31.12.89, out of the total number of 23,619 sanctioned posts of doctors at the Primary Healthy Centres, 4,132 posts were vacant.

(d) Except for normal expansion activities of the Central Government and State Governments Health sectors, there is no special scheme to absorb the unemployed doctors in Government.